

Annexure 3
ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED - FERNHILL PROJECT GURGAON (UNDER CIRP)
LIST OF CREDITORS BASIS CLAIMS RECEIVED UPTO 10.08.2023
LIST OF OPERATIONAL CREDITORS(EMPLOYEES AND WORMKEN)

| S.No | Claim Ref. No. | Name | Date | Amount Claimed | Amount of claim admitted | Amount covered by security interest | Amount of claim not admitted | Amount of claims under verification | Remarks, if any |
|------|----------------|------------------|------------|----------------|--------------------------|-------------------------------------|------------------------------|-------------------------------------|-----------------|
| 1 | 2011 | RAMA KANT PANDIT | 30/11/2022 | 240518 | 153058 | - | 87460 | 0 | |
| 2 | 3501 | RAKESH VERMA | 1/12/2022 | 4653577 | 1445874 | - | 3207703 | 0 | |
| 3 | 2714 | Gopesh Kumar | 1/12/2022 | 213991 | 155050 | - | 58941 | 0 | |
| | | Total | | 5108086 | 1753982 | - | 3354104 | 0 | |

1. All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing.
2. As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision
3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification


Ashwani Kumar Singh
Insolvency & Resolution Professional
IBBI/IP-001/IP-P02035/2020-21/13122